

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(IB)-03(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 09.08.2018

NAME OF THE PARTIES:

Wealthtree Advisors Pvt. Ltd.

v/s.

Prothom Industries India Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

For having the Petitioner's Counsel requested time for withdrawal of this case, list this matter on 30.08.2018 for reporting withdrawal of the Petition.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)